NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

for Rajor gapal + Rayhunathan Advocalis

2. S. Dhayalesminan formvidhyashankar

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ORDER

Counsel for petitioner present. Counsel for respondent called absent. Proxy representing the counsel for respondent present. Both the counsel sought time for submitting arguments in CA 72/2017. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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